

# High Court of Jammu and Kashmir at Jammu

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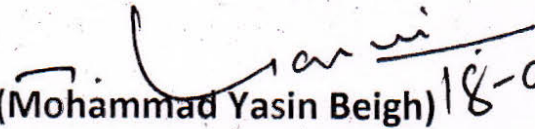
## NOTIFICATION

No: 849

Dated: 19/1/2017

It is hereby notified that Ms. Farhana Ali D/O Mr. Ali Mohd. Magray R/O Attoo, D.H. Pora, District Kulgam A/P H.No.591, Baghi Mehtab near Water Tank Srinagar, who has been selected and appointed as Assistant Registrar in the J&K State Judicial Academy vide order No.10/SJA dated 17.11.2016, has surrendered her Enrolment Certificate as an Advocate. Therefore, her Enrolment Certificate bearing Enrolment No. No.1406/11 is suspended w.e.f 16.01.2017.

By Order.

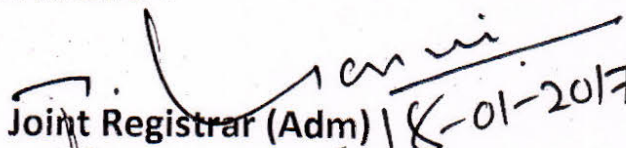
  
(Mohammad Yasin Beigh) 18-01-2017  
Joint Registrar (Adm)

No: 28243-50/KP Dated: 19/1/2017

Copy to the: -

1. Principal District & Sessions Judge, Kulgam/Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
4. President Bar Association, Srinagar/Kulgam.
5. Incharge NIC, High Court of J&K, Jammu for uploading on the website.
6. Ms. Farhana Ali D/O Mr. Ali Mohd. Magray R/O Attoo, D.H. Pora, District Kulgam, A/PH.No.591, Baghi Mehtab near Water Tank Srinagar.

.....for information.

  
Joint Registrar (Adm) 18-01-2017